

Fourteenth Loksabha

**Session : 10**

**Date : 19-03-2007**

**Participants :** [Sahay Shri Subodh Kant](#), [Pawar Shri Sharad Chandra Govindrao](#), [Ahmad Dr. Shakeel](#), [Soz Prof Saifuddin](#), [Meena Shri Namon Narain](#), [Das Dr. Akhilesh](#), [Vasan Shri G.K.](#), [Handique Shri Bijoy Krishna](#), [Handique Shri Bijoy Krishna](#), [Singh Dr. Akhilesh Prasad](#), [Elangovan Shri E.V.K.S.](#), [Handique Shri Bijoy Krishna](#), [Singh Dr. Akhilesh Prasad](#)

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Title: Papers laid on the Table of the House by members/Ministers.

THE MINISTER OF AGRICULTURE AND MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR): I beg to lay on the Table -

- (1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Agriculture for the year 2007-2008.

(Placed in Library. See No. LT 6009/07)

- (2) A copy of the Outcome Budget (Hindi and English versions) of the Ministry of Consumer Affairs, Food and Public Distribution (Department of Food and Public Distribution) for the year 2007-2008.

(Placed in Library. See No. LT 6010/07)

- (3) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Consumer Affairs, Food and Public Distribution for the year 2007-2008.

(Placed in Library. See No. LT 6011/07)

- (4) A copy of the Outcome Budget (Hindi and English versions) of the Ministry of Consumer Affairs, Food and Public Distribution (Department of Consumer Affairs) for the year 2007-2008.

(Placed in Library. See No. LT 6012/07)

THE MINISTER OF WATER RESOURCES (PROF. SAIFUDDIN SOZ): I beg to lay on the Table -

- (1) A copy of the Annual Report (Hindi and English versions) of the Narmada Control Authority, Indore, for the year 2005-2006 along with Audited Accounts.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library. See No. LT 6013/07)

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI B.K. HANDIQU): On behalf of Shrimati Ambika Soni, I beg to lay on the Table -

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Eastern Zonal Cultural Centre, Kolkata, for the year 2004-2005, along with Audited Accounts.  
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Eastern Zonal Cultural Centre, Kolkata, for the year 2004-2005.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library. See No. LT 6014/07)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Raja Rammohun Roy Library Foundation, Kolkata, for the year 2005-2006, along with Audited Accounts.  
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Raja Rammohun Roy Library Foundation, Kolkata, for the year 2005-2006.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library. See No. LT 6015/07)

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI SUBODH KANT SAHAY): Sir, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Food Processing Industries for the year 2007-2008.

(Placed in Library. See No. LT 6016/07)

THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI G.K. VASAN): I beg to lay on the Table a copy of the Outcome Budget (Hindi and English versions) of the Ministry of Statistics and Programme Implementation for the year 2007-2008.

(Placed in Library. See No. LT 6017/07)

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI B.K. HANDIQUE): Sir, I lay to lay on the Table -

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Pesticide Formulation Technology, Gurgaon, for the year 2005-2006, along with Audited Accounts.  
  
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute of Pesticide Formulation Technology, Gurgaon, for the year 2005-2006.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library. See No. LT 6018/07)

- (3) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Pharmaceutical Education and Research, S.A.S. Nagar, for the year 2005-2006, along with Audited Accounts.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library. See No. LT 6019/07)

- (5) A copy of the Outcome Budget (Hindi and English versions) of the Department of Chemicals and Petrochemicals, Ministry of Chemicals and Fertilizers for the year 2007-2008.

(Placed in Library. See No. LT 6020/07)

- (6) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Chemicals and Fertilizers for the year 2007-2008.

(Placed in Library. See No. LT 6021/07)

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD): I beg to lay on the Table –

- (1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Department of Posts for the year 2007-2008.

(Placed in Library. See No. LT 6022/07)

- (2) A copy of the Outcome Budget (Hindi and English versions) of the Department of Posts for the year 2007-2008.

(Placed in Library. See No. LT 6023/07)

- (3) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Department of Telecommunications, Ministry of Communications and Information Technology for the year 2007-2008.

(Placed in Library. See No. LT 6024/07)

- (4) A copy of the Outcome Budget (Hindi and English versions) of the Department of Information Technology, Ministry of Communications and Information Technology for the year 2007-2008.

(Placed in Library. See No. LT 6025/07)

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH): On behalf of Shri Kantilal Bhuria, I beg to lay on the Table-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Oilseeds and Vegetable Oils Development Board, Gurgaon, for the year 2005-2006, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Oilseeds and Vegetable Oils Development Board, Gurgaon, for the year 2005-2006.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library. See No. LT 6026/07)

- (3) A copy each of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1956 -

(i) Review by the Government of the working of the Andhra Pradesh State Agro Industries Development Corporation Limited, Hyderabad, for the year 2005-2006.

(ii) Annual Report of the Andhra Pradesh State Agro Industries Development Corporation Limited, Hyderabad, for the year 2005-2006, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library. See No. LT 6027/07)

(5) A copy of the Annual Report (Hindi and English versions) of the Ch. Charan Singh National Institute of Agricultural Marketing, Jaipur, for the year 2005-2006, along with Audited Accounts.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library. See No. LT 6028/07)

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI B.K. HANDIQUE): On behalf of Shri Prithviraj Chavan, I begto lay on the Table –

(1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Department of Atomic Energy for the year 2007-2008.

(Placed in Library. See No. LT 6029/07)

(2) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Department of Space for the year 2007-2008.

(Placed in Library. See No. LT 6030/07)

(3) A copy of the Outcome Budget (Hindi and English versions) of the Department of Space for the year 2007-2008.

(Placed in Library. See No. LT 6031/07)

(4) A copy of the Outcome Budget (Hindi and English versions) of the Department of Atomic Energy for the year 2007-2008.

(Placed in Library. See No. LT 6032/07)

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH): On behalf of Shri Taslimuddin, I beg to lay on the Table -

- (1) A copy each of the following Notifications (Hindi and English versions) under section 39 of the Bureau of Indian Standards Act, 1986:-

(i) The Bureau of Indian Standards (Terms and conditions of Service of Employees) Regulations, 2007 published in Notification No. G.S.R.53(E) in Gazette of India dated the 31<sup>st</sup> January, 2007.

(ii) The Bureau of Indian Standards (Recruitment of Administration, Finance and Other Posts) Regulations, 2007 published in Notification No. G.S.R.54(E) in Gazette of India dated the 31<sup>st</sup> January, 2007.

(iii) The Bureau of Indian Standards (Recruitment of Laboratory Technical Posts) Regulations, 2007 published in Notification No. G.S.R.55(E) in Gazette of India dated the 31<sup>st</sup> January, 2007.

(Placed in Library. See No. LT 6033/07)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Veterinary Council of India, New Delhi, for the year 2005-2006, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Veterinary Council of India, New Delhi, for the year 2005-2006.

- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library. See No. LT 6034/07)

(4) A copy of the Removal of (Licensing Requirements, Stock Limits and Movement Restrictions) on Specified Foodstuffs (Amendment) Order, 2007 (Hindi and English versions) published in Notification No. S.O.297(E) in Gazette of India dated the 27<sup>th</sup> February, 2007 under sub-section (6) of section 3 of the Essential Commodities Act, 1955.

(Placed in Library. See No. LT 6035/07)

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES  
ELANGO VAN): I beg to lay on the Table -

(SHRI E.V.K.S.

- (1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Textiles for the year 2007-2008.

(Placed in Library. See No. LT 6036/07)

- (2) A copy of the Outcome Budget (Hindi and English versions) of the Ministry of Textiles for the year 2007-2008.

(Placed in Library. See No. LT 6037/07)

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI  
NAMO NARAIN MEENA): I beg to lay on the Table -

- (1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Environment and Forests for the year 2007-2008.

(Placed in Library. See No. LT 6038/07)

- (2) A copy of the Guidelines for International Collaboration Research Projects Involving Transfer or Exchange of Biological Resources or Information relating thereto between institutions including government sponsored institutions and such institutions in other countries (Hindi and English versions) published in Notification No. S.O.1911(E) in Gazette of India dated the 8<sup>th</sup> November, 2006 issued under section 5 of the Biological Diversity Act, 2002.

(Placed in Library. See No. LT 6039/07)

- (3) A copy of the Notification No. S.O.262(E) (Hindi and English versions) published in Gazette of India dated the 21<sup>st</sup> February, 2007 giving the names and designations of the members of the National Biodiversity Authority issued under section 8 of the Biological Diversity Act, 2002.

(Placed in Library. See No. LT 6040/07)

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Padmaja Naidu Himalayan Zoological Park, Darjeeling, for the year 2004-2005, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Padmaja Naidu Himalayan Zoological Park, Darjeeling, for the year 2004-2005.

(5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

(Placed in Library. See No. LT 6041/07)

THE MINISTER OF STATE IN THE MINISTRY OF STEEL (DR. AKHILESH DAS): I beg to lay on the Table -

(1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Steel for the year 2007-2008.

(Placed in Library. See No. LT 6042/07)

(2) A copy of the Outcome Budget (Hindi and English versions) of the Ministry of Steel for the year 2007-2008.

(Placed in Library. See No. LT 6043/07)

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... (*Interruptions*)

उपाध्यक्ष महोदय : Please take your seats. पेपर लेड के बाद, सिर्फ एक रिपोर्ट बाकी रह गयी है।

...(ब्यवधान)